## GOVERNMENT OF INDIA FINANCE AND COMPANY AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:6872 ANSWERED ON:09.05.2003 CASES UNDER MRTPC PUSHPDAN SHAMBHUDAN GADHAVI

## Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:

- (a) whether the Government are aware that a number of cases against the drug manufacturers have been filed in Monopoly and Restricted Trade Practices Commission (MRTPC) for charging arbitrary prices, and unfair trade and restrictive trade practices;
- (b) if so, the details of such cases filed in MRTPC during each of the last three years; and
- (c) the action taken by the MRTPC in this regard?

## **Answer**

MINISTER OF FINANCE (SHRI JASWANT SINGH)

- (a) Yes, Sir.
- (b) & (c) A statement is attached.

**ANNEXURE** 

STATEMENT REFERRED TO IN ANSWER TO PARTS (b) & (c) OF LOK SABHA UNSTARRED QUESTION NO. 6872 ANSWER ON 09.05.2003.

Details of cases relating to pharmaceutical Companies filed in the MRTP Commission since year 2000.

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Sl.No. Date of institution Title
                                   Next date Stage
of cases/Case No. of hearing
1. 23.2.2000 RTPE 25/2000 DG(I&R)vs.Knoll Pharmaceuticals Bombay - Notice of Enquiry
           discharged on 12.4.2001
2. 23.2.2000 RTPE 28/2000 DG(I&R)Vs.Cadila Healthcare - Notice of Enquiry
           discharged on 16.8.2001
3. 1.8.2000 RTPE 84/2000 DG(I&R)Vs.Bell Pharmaceuticals Mumbai - Notice of Enquiry
           discharged on 19.12.2001
4. 20.10.2000 RTPE 151/2000 DG(I&R)Vs.Albert David Ltd., Calcutta - Notice of Enquiry
           discharged on 15.1.2002
5. 16.11.2000 RTPE 165/2000 DG(I&R)Vs.Cares Pharmaceuticals
    Ltd.,Calcutta
                    1.8.2003 Fixed for final arguments
6. 30.11.2000 UTPE 173/2000 Shri Gautam Ghosh, Calcutta Vs. Charak
    Pharmaceuticals (India) Ltd. - Dismissed on 12.12.2000
7 1.6.2001 UTPE 62/2001 Smithkline Beechem Vs.Paras
    Pharmaceuticals Ltd., Gujarat - Closed on 23.4.2002
8. 1.3.2001 RTPE 30/01 DG(I&R) Vs. Bio Ved - Dismissed on 6.7.2001
    Pharmaceuticals Pvt. Ltd.
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9. 1.3.2001 RTPE 33/01 DG(I&R) Vs. Bio Ved - Dismissed on 5.7.2001

10. 13.3.2001 RTPE 39/01 DG(I&R) Vs. Bio Ved - Dismissed on 16.5.2001

Pharmaceuticals Pvt. Ltd.

Pharmaceuticals Pvt. Ltd.

- 11. 28.9.2001 RTPE 83/01 DG(I&R) Vs. Ranbaxy Laboratories 27.5.2003 For reply of notice by
- Ltd. & Another the respondents

  12. 28.9.2001 RTPE 84/01 DG(I&R) Vs. Ranbaxy Laboratories 27.5.2003 For reply of notice by Ltd. & Another the respondents
- 13. 28.9.2001 RTPE 85/01 DG(I&R) Vs. Ranbaxy Laboratories 27.5.2003 -do-Ltd. & Another
- 14. 28.9.2001 RTPE 86/01 DG(I&R) Vs. Ranbaxy Laboratories 27.5.2003 -do-Ltd. & Another
- 15. 8.8.2002 UTPE 88/02 V. K. Sharma, Delhi Vs. Thermax Dismissed on 3.7.2002 Laboratories Pharmaceuticals, Haryana
- 16. 19.2.2002 RTPE 13/02 Sun Pharmaceuticals, Vadodara Vs. 21.8.2003 For consideration of Optica Pharmaceuticals Ltd., Haryana rejoinder of applicant
- 17. 13.11.2002 RTPE 60/02 Kripa Medicare Vs. Glaxo Smithkline 8.8.2003 For reply of respondents. Pharmaceuticals Ltd., Haryana